- (क) क्या यह सच है कि तिमलनाडु के मुख्यमंत्री ने 23 गनवरी, 1970 को वहां की विधान सभा में कहा था कि मार्क्सवादी कम्युनिस्ट पार्टी के कुछ नेता चण्डीगढ़ में सैनिक प्रशिक्षण प्राप्त कर रहे है; और
- (ख) यदि हां, तो इस पर भारत सरकार की क्या प्रशिक्तया है और इस विषय में क्या कार्यवाही वा गई है ?

†[MILITARY TRAINIEG RECEIVED BY C.P.I.
(M) WORKERS

*341. SHRI SRI KANT MISHRA:
SHRI SUN DAR SINGH
BHANDARI:
SHRI MAN SINGH VARMA:
SHRI J, P YADAV:
SHRI PRI M MANOHAR:
SHRI N. K. SHEJWALKAR:
DR. BHA MAHAVIR:
SHRI JAGDISH PRASAD
MATHUR:

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that on the 23rd January, 1970, the Chief Minister of Tamil Nadu had stated in the Legislative Assembly of that State that some leaders of the Communist Party of India (Marxist) were undergoing military training at Chandigarh; and
- (b) if so, what is the reaction of the Government of Ir lia thereto and what action has been to ten in this regard?]

गृह कार्य मंत्रालय में राज्य मंत्री (श्री के० सी० पंत): (क) तिमलनाडु सरकार से प्राप्त सूचना के अनुसार तिमलनाडु के मुख्य मंत्री ने 23 जनवरी, 197) को राज्य विधान सभा में अपने वक्तव्य में देश के विभिन्न भागों से भारतीय साम्यवाद दल के कुछ स्वयं सेवकों द्वारा चण्डीगढ़ प्रिक्षण शिविर में भाग लिये जाने का उल्लेख विया था। उन्होंने भारतीय साम्यवादी दल मार्क्सवादी) का कोई उल्लेख नही किया था।

(ख) सरकार सभी ऐसी गतिविधियों पर सावधानी पूर्वक निगरानी रखती है और कानून के अनुसार उचित कार्यवाही करेगी।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (21) According to information received from the Government of Tamil Nadu, Chief Minister of Tamil Nadu, in his statement in the State Legislative Assembly on 23rd January, 1970 made a reference to a training camp at Chandigarh attended by some volunteers of the Communist Party of India from different parts of the country. There was no reference to the Communist Party of India (Marxist).

- (b) Government keep all such activities under careful watch and will take appropriate action according to law.]
- *342. [Transferred to the 19th August, 1970].

Smuggling of goods into India through

East Pakistan

*343. SHRI U. K. LAKSHMANA GOWDA: Will the PRIME MINISTER be pleased to state:

- (a) whether Government's attention has been drawn to the statement made by the Chief Minister of Assam, Shri Chaliha, that the seizure of goods of Chinese origin effected recently in the border and important towns of North East India comprising of Assam, Manipur and Tripura has confirmed the smuggling of such goods through East Pakistan;
- (b) if so, what steps have been taken to stop the inflow of these goods and their sale in these areas; and
- (c) whether Government propose to enact a law to punish those possessing such goods?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT); (a) to (c) The information is being collected from the State Government and will be laid on the Table of the House in due course.